

to the answer to Starred Question No 362 given in the Rajya Sabha on 1st December, 1971 and state

(a) whether Government instructed Pure Drinks (P) Ltd, to withdraw the word 'Orange' in its marketing label of its product called 'Fanta',

(b) whether other bottlers of the product in the country are still describing 'Fanta' as 'Fanta Orange', and

(c) if so, the action taken against them ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) (a) Yes, Sir.

(b) and (c) The Coca Cola Export Corporation which supplies the 'Fanta Concentrate' to all bottlers in India were advised to inform their bottlers to change the label according to the approved design. They have confirmed that the suggestion has been passed on to the bottlers who are doing the needful. The State/Union Territory Governments have also been requested to take legal action against the offenders,

SEPARATE C.P.W D. CIRCLE FOR KERALA

204 SHRI BV ABDULLA KOYA Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether it is a fact that there is no separate CPWD Circle for Kerala, and

(b) if so, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) (a) Yes, Sir.

(b) The present workload does not justify the creation of a separate Circle for Kerala

SOVIET ASSISTANCE TO T D MEDICAL COLLEGE ALLEPPEY, KERALA

\*205. SHRI K CHANDRASEKHARAN Will the Minister of HEALTH AND

FAMILY PLANNING be pleased to state: whether the request made by the Government of Kerala for providing Soviet assistance in Physio-Therapy and Pediatrics in the Thirumala Devaswom Medical College, Alleppey, has been approved by the Central Government ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) No, Sir. The matter is still under consideration, in consultation with State Government

MISHAP IN EXTERNAL AFFAIRS  
MINISTRY'S HOSTEL IN NEW  
DELHI

206 SHRI K C PANDA:  
SHRI SUNDAR MANI PATEL.

Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether attention of the Government of India has been invited to a report published in the *Statesman* of the 17th and the 18th February, 1972, regarding a mishap in the External Affairs Ministry Hostel in New Delhi in which the wife of an IAS officer died due to the faulty lock of one of the lifts in the hostel,

(b) whether the Government of India have instituted any inquiry into this mishap, and

(c) if so, the details of its findings, and the action, if any, taken against the persons responsible for the mishap ?

THE MINISTER OF WORKS AND HOUSING, HEALTH AND FAMILY PLANNING (SHRI UMASHANKAR DIKSHIT) (a) Yes, Sir.

(b) and (c) A preliminary enquiry made by Departmental officers, after the accident, revealed that the interlocking arrangements in some of the landing doors of the lifts in the External Affairs Ministry Hostel were not functioning properly. Disciplinary action has been initiated against the concerned Officers for inadequate attention to the